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- (i) Arunaciial Pradesh
- (ii) J&K
- (iii) Kerala
- (iv) Karnataka
- (v) Manipur
- (vi) Meghalaya
- (vii) Mizoram
- (viii) Tamil Nadu
- (ix) Tripurz
- (x) Nagaland

*For the three Hill Sub-divisions of Darjeelmg, Kurseong and Kalimpong.

National Highways in Arunacbal Pradesh

2422, SHRI NYODEK YONGGAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government are considering the construction of National Highways to link all districts of. Arunachal Pradesh for rapid economic development of the state;
 - (b) if so, the details thereof; and
- (c) by when the project will be approved by Government for implementation?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) No, Sir.

(b) and (c) Do not arise.

Arms training to Chakmas by NSON

2423. SHRI NYODEK YONGGAM: Will the Minister of HOME AFFAIRS be pleased; to state:

(a) whether Government are aware that 500 CHAKMA refugee youths settled in Arunachal Pradesh are undergoing arms training at PATKAI

- HILLS under the supervision of NSCN (National Socialist Council of Nagaland) for subversive activities;
- (b) whether Government are also aware that the trained Chakma Youths now intend to sneak into Arunachal Pradesh; and
- (c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) No such report has been received in this regard.

(c) Does not arise.

Memorandum of Assam Rifles personnel

2424. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a memorandum dated the 15th February, 1990 addressed to the Prime Minister and Home Minister has been received from some members of Assam Rifle, who were ousted from service;
 - (b) if so, the details thereof;